



GOVERNMENT OF KARNATAKA

No: HFW 259 ACS 2021

Karnataka Government Secretariat
Vikasa Soudha

Bengaluru, Date: 01.09.2021

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Circular

Revised Circular

International Arrivals Subject: Mandatory RT – PCR for International Arrivals : Regarding

ACS 2021, date Reference: 1. Circular No. HFW 248 ACS 2021, dated: 24.8.2021.

in Ministry of Health and 2. Letter from Govt of India Ministry of Health and Family Welfare
Dated:17.02.2021.

F No: Z. 28015/185/2023 3. OM from DDG, DM Cell, F No: Z. 28015/185/2021 – DM
Cell, Dated: 31st Aug 2021.

As per reference cited above as (2), undergoing RT – PCR is made mandatory for International Arrivals from selected countries , irrespective of the negative test report brought from the boarding point. Circulars have been issued from time to time in this regard as per references cited above.

However, in view of the new mutations in SARS – CoV – 2 being reported and rising incidence of Variants of Concern (VoC) & Variants of Interest (Vol), passengers arriving from the following countries along with the earlier listed countries (UK, Europe , Middle East, South Africa & Brazil) mentioned in even number Circular, cited as reference (1) also should undergo RT – PCR as per reference (3).

1. Bangladesh
2. Botswana
3. China
4. Mauritius
5. New Zealand
6. Zimbabwe.

It is further clarified that:

- a. The passengers arriving from UK, Europe, Middle East, Bangladesh, Botswana, China, Mauritius, New Zealand and Zimbabwe on arrival at Kempegowda International Airport and other entry airports in Karnataka, shall provide the sample and leave the airport for further compliance as per SoP.

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- b. However, the passengers arriving from Brazil and South Africa after providing the samples at Kempegowda International Airport / other entry airports shall wait for the results in the airport. They shall leave the airport only after testing negative.
- c. Further actions shall be as per existing SoP. The strict tele-monitoring of these passengers should be ensured. The above protocol shall be periodically reviewed according to the scenario of Covid-19 in the State.

The above recommendations along with follow-up action should be complied strictly with in the larger interest of the Public Health.


(Jawaid Akhtar)

Additional Chief Secretary to Govt.,
Department of Health and Family Welfare

To:

1. The Deputy Commissioners of all districts
2. CEO, ZP of all districts
3. Chief Executives of all Airlines.
4. The Managing Director, BIAL, to coordinate the activity
5. The APHO, Bengaluru International Airport and Mangalore Airport.
6. The Manager, Airport Authority of India, Hubballi, Bealgavi, Kalaburagi & Mysore.
7. The Special Commissioner – Health, BBMP, Bengaluru
8. The District Health and Family Welfare officers of all districts
9. The District Surveillance Officers of all districts

Copy for kind information to:

1. Chief Secretary, GoK
2. Additional Chief Secretary to Hon'ble Chief Minister
3. Additional Chief Secretary, Home Department
4. Chief Commissioner – BBMP, Bengaluru
5. Commissioner, Health & F W Services, Bengaluru
6. Mission Director-National Health Mission
7. Smt. Shikha, IAS, Managing Director , BMTC, Bengaluru, Coordinator, Domestic & International Returnees, BIAL, Bengaluru.
8. The Director, Health & Family Welfare Services
9. PS to Hon'ble Minister for HFW and Medical Education.